

**NATIONAL GREEN TRIBUNAL,  
CENTRAL ZONE BENCH  
CAUSE LIST  
Special Circuit Bench at Jodhpur**

**Date: 15<sup>th</sup> May, 2015  
TIME: 08.00 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. D. K. Agrawal  
EXPERT MEMBER**

<b>S.No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel For Parties</b>
<b>FOR HEARING</b>			
1.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R – 2
2.	Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R – 2
3.	Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R – 2
4.	Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R – 2
5.	Original Application No.35 (T <sub>HC</sub> )/2014 (CW 1968/13)	Ganpat Ram Mirdha Vs State of Rajasthan & Ors.	Mr. B.L. Tiwari, Adv. for Applicant  Ms. Suman, Adv. for R – 1 to 3 Mr. Manish Shishodia, Adv. for R - 4

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